

श्री रामदिलारु पसवान : एंग्लाएज को विक्रेताइज किया जा रहा है।

SHRI PRANAB MUKHERJEE: I am not talking of victimisation. That is absolutely out of this question.

In regard to the arrangement which we shall have to enter into with the employees' representatives, there are two views among the representatives, of the employees' unions. But it is not correct to say that it has been rejected by them.

MR. SPEAKER: Question Hour is over.

#### WRITTEN ANSWERS TO QUESTIONS

##### Import of Coconut Oil under spurious names of Engine Oil etc.

\*4. SHRI V. S. VIJAYARAGHAVAN:

Will the Minister of COMMERCE be pleased to state:

(a) whether Government are aware of the fact that large scale import of coconut oil under the spurious names of engine oil, lubricating oil etc. is being done by certain firms in Bombay;

(b) whether this oil is being sold in the market as edible oil; and

(c) if so, steps taken to check this malpractice and action taken against guilty persons?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI SHIV RAJ V. PATIL): (a) No specific instance has come to Government's notice so far.

(b) and (c). Do not arise.

#### "Income Tax Survey"

\*5. SHRI HARISH KUMAR GANGWAR: Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 4464 on 18th December, 1981 regarding "Income-tax Survey" and state:

(a) the progress made in completing the survey;

(b) whether Registered Medical Practitioners and transporters have also been included in the survey; and

(c) whether Members of Parliament on whose raising the question or writing letters Government are able to bring to book the tax evaders are paid the usual reward given in such cases?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) The Income-tax Authorities in Delhi are currently making survey of business premises and hope to complete it by 31-3-1982. During the current year 21040 premises have been surveyed till December, 1981. The survey of remaining areas will be taken up thereafter.

(b) While conducting the survey in a particular area the Registered Medical Practitioners and transporters are also covered by the Survey Teams.

(c) Yes, Sir, in accordance with the normal Reward Rules.

#### Agreement with E.E.C.

\*6. SHRI R. P. DAS: Will the Minister of COMMERCE be pleased to state:

(a) whether the EEC would start negotiation with India and conclude an agreement with it within the frame-work of the Multi Fibre Agreement;

(b) what are the salient features of the Multi Fibre Agreement; and